CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK

C.P. No. 260/06 OF 2018 Cuttack, this the 7th day of January, 2019

CORAM

HON'BLE MR. G.C. PATI, MEMBER (A) HON'BLE MR. S. K. MISHRA, MEMBER(J)

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Rashmi Ranjan Pattanayak, aged about 42 years, C/o Mrs. Haramani Mohapatra, working as Trained Graduate Teacher, (S.St.), Jawahar Navodaya Vidyalaya, At/PO Dist-Angul, resident of Qrs. No. P-IR/134, Nayabazar, At/PO-Paradip Port, Dist-Jagatsinghpur, Odisha.

...Applicant

(By the Advocate- M/s. S. K. Parida)

-VERSUS-

Union of India Represented through

- 1. Biswajit Kumar Singh, Commissioner, Navodaya Vidyalaya Samit, Ministry of HRD, Department of School Education & Literacy, B-15, Institutional Area, Sector-62, Nodia, Uttar Pradesh.
- 2. Ch. Prasad Rao, Deputy Commissioner, Navodaya Vidyalaya Samit, Regional Office, A-135/A, Alkapuri, Habibganj, Dist- Bhopal, M.P.
- 3. Rudra Prasad Sahoo, Principal, Jawahar Navodaya Vidyalaya, At/PO-Champatimunda, Via-Hulursingha, Dist-Angul, Odisha.

...Respondents

(By the Advocate- Mr. M. R. Mohanty)

ORDER(oral)

Per Mr. Gokul Chandra Pati, MEMBER (A):

None appears for the applicant.

Heard Mr. M. R. Mohanty, learned counsel for the Respondents.

Learned Counsel for the Respondents submitted that as mentioned in the Show cause reply, the order of the Tribunal has been complied. Accordingly, the C.P is dropped and notices discharged.

(Swarup Kumar Mishra) Member(Judl.) (Gokul Chandra Pati) Member(Admn.)